

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
STARRED QUESTION NO.\*41  
TO BE ANSWERED ON 06.12.2023**

**Coal Production in the Country**

**\*41. SHRI RAVI KISHAN:  
MS. LOCKET CHATTERJEE:**

**Will the Minister of COAL be pleased to state:**

- (a) the details of the current annual production of coal in the country;
- (b) the details of the annual coal production in the country from 2014 onwards;
- (c) whether the Government is planning to increase the internal coal production in the country; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a) to (d):- A Statement is laid on the table of the House.**

**Statement referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. \*41 for answer on 06.12.2023 asked by Shri Ravi Kishan and MS. Locket Chatterjee:**

**(a):** In the financial year 2023-2024 (upto November, 2023), the all India Coal Production is 591.398 Million Tonnes (Provisional).

**(b):** Production of coal in the country from the year 2014 onwards is as under:

**(In Million Tonnes)**

<b>YEAR</b>	<b>Production of Coal</b>
2013-14	565.765
2014-15	609.179
2015-16	639.230
2016-17	657.868
2017-18	675.400
2018-19	728.718
2019-20	730.874
2020-21	716.083
2021-22	778.210
2022-23(Provisional)	893.190

**(c) & (d):** Yes Sir. Government is planning to increase domestic coal production. The following steps have been taken by the Government to increase the domestic production of coal:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.
- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.
- iv. Project Monitoring Unit for hand-holding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Auction of commercial mining on revenue sharing basis launched in 2020. Under commercial mining scheme, rebate of 50 % on final offer would be allowed for the quantity of coal produced earlier than scheduled date of production. Also, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Auction of commercial mining on revenue sharing mechanism was launched on 18.06.2020. Terms and conditions of commercial coal mining are very liberal with no restriction on utilization of coal, allowing new companies to participate in the bidding process, reduced upfront amount, adjustment of upfront amount against monthly payment, liberal efficiency parameters to encourage flexibility to operationalize the coal mines, transparent bidding process, 100% Foreign

Direct Investment (FDI) through automatic route and revenue sharing model based on the National Coal Index.

In addition to above coal companies have also taken following steps to increase the domestic coal production.

(1). CIL has identified and initiated actions for fulfilling all the resources required like Environment Clearance/Forest Clearance, land acquisition, evacuation infrastructures such as mechanised loading through Coal Handling Plant (CHP) /SILO, Rail Projects etc. for enabling projects to contribute to its target as per 1 BT production plan.

(2). SCCL has planned to produce 70 MT by 2023-24 from the present level of 67 MT. Regular liaison is being undertaken for grounding of new projects and operation of existing projects. SCCL has initiated action for developing infrastructure for evacuation of coal like CHPs, Crushers, Mobile Crushers, Pre-weigh-bins etc.

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